

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 323**

IA-1477/2023 IA-1513/2023 IA-1401/2023 IA-1222/2022 IA-175/2023  
IA-5232/2021 IA-2530/2022 IA-2246/2022 IA-975/2022 IA-5268/2022  
IA-4975/2022 IA-3012/2022 IA-5494/2021

In  
IB-411(ND)/2020

**IN THE MATTER OF:**

M/s. CSII India Pvt. Ltd.

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Telexcell Information Systems Limited

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 09.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)  
ORDER**

**IA-1477/2023:-**

None appears despite repeated calls.

IA **dismissed** for non-prosecution

Due to technology issue on party's side, we are not able to hear them. List the remaining IAs on **03.05.2024**

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**